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SUB SECTION (ii)

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE AND INDUSTRY  
DEPARTMENT OF COMMERCE

**NOTIFICATION NO. 16 (RE-2005) / 2004-2009**  
**NEW DELHI, DATED 26<sup>th</sup> July, 2005**

S.O. (E) - In exercise of powers conferred by Section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 2.1 of the Foreign Trade Policy – 2004-09, the Central Government hereby amends the ITC (HS) Classification of Export and Import Items 2004-09 as under:

The Import Policy of the following items shall be amended to read as follows:

| Exim Code | Item Description                   | Policy      | Policy Conditions                                         |
|-----------|------------------------------------|-------------|-----------------------------------------------------------|
| 12099190  | Other                              | <b>Free</b> | Import subject to conditions at Licensing Note (4) below. |
| 12099910  | Fruit seeds for planting or sowing | <b>Free</b> | Import subject to conditions at Licensing Note (4) below. |

This issues in public interest.

(K.T. Chacko)  
Director General of Foreign Trade  
And Ex-Officio Additional Secretary to the Govt. of India

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